Suppl Cause List No. 1 Sr. No. 3

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 25/2020

Santosh Kumar Gupta

...Applicant

Through: - Mr. Aadil Manzoor Beigh, Advocate.

v/s

UT of J&K

...Non-applicant

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Objections have been filed to the application.

THINU & KASHNIP

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA)
JUDGE

Jammu 26.05.2020 Pawan Chopra